

natural gas-based industries, it spurs economic development in the area. Hence, efforts are being made to further develop natural gas transportation network in the country, while no specific plans have been formulated by the Union Government for the same, as of now.

Global Price of Crude Oil

955. SHRI PRASANTA CHATTERJEE:

SHRI TAPAN KUMAR SEN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the global price of crude oil, as on 31st March, 2009, in rupees per litre;
- (b) the tax component in per litre retail price of petrol and diesel;
- (c) the Central excise duty, in rupees per litre on ATF, petrol and diesel, as on date;
- (d) whether Government is rationalising the taxes; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) The global price of Indian Basket crude oil was Rs. 14.94/ltr (\$ 46.63 per barrel) on 31st March 2009.

(b) The current Taxes and Duties included in the Retail Selling Prices (RSPs) of Petrol and Diesel at Delhi are given below:

	(Rs /litre)	
	Petrol	Diesel
RSP at Delhi	44.63	32.87
Taxes and Duties		
Customs Duty	0.46	0.50
Excise Duty	13.75	3.71
VAT	7.44	3.90
Total Taxes and Duties	21.65	8.11

(c) The Central Excise Duty included in the selling price of Petrol, Diesel and ATF (domestic airlines) at Delhi, inclusive of 3% education cess, is given below:

	(Rs./litre)
Petrol	13.75
Diesel	3.71
ATF (for domestic airlines)	2.45

(d) and (e) The Government has taken a number of measures to rationalize Taxes and Duties.

The ad-valorem component of Excise Duty on unbranded Petrol and unbranded Diesel has been abolished and converted to a specific duty of Rs. 14.35 and Rs.4.60 per litre respectively, with effect from 1.3.2008.

The Basic Excise Duty on Petrol and Diesel intended for sale with a brand name has also been converted from 'ad-valorem' to 'specific' with effect from 7.07.2009.

Prior to that, Government made the following reductions in the Taxes/Duties with effect from 5.6.2008:

- (i) Customs Duty on Crude Oil from 5% to Nil.
- (ii) Customs Duty on Petrol and Diesel from 7.5% to 2.5%.

(iii) Excise Duty on unbranded Petrol and unbranded Diesel by Re. 11- per litre. As a result, the Excise Duty on unbranded Petrol and Diesel has come down to Rs. 13.35 per litre and Rs.3.60 per litre (excluding Education Cess) respectively.

Gas from KG-6 Field

956. SHRI JAI PRAKASH NARAYAN SINGH:

SHRI DHARAM PAL SABHARWAL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether gas from KG-6 field has started flowing into distribution network;
- (b) if so, the quantity, production estimate of the field and the price at which it is going to be distributed;
- (c) the annual capacity and reserve-to-production ratio from the field during the next ten years, year-wise;
- (d) the maximum life of KG-6 field of plateau production/explorations;
- (e) the annual share of Government revenue from KG-6 and at what rate; and
- (f) to what extent the Bombay High Court order would affect Government's revenue share?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) Yes, Sir.

(b) Current gas production from KG-D6 Block is 31 Million Standard Cubic Metres Per Day (MMSCMD) and is being sold as per gas sales agreements between buyers and seller.

(c) As per approved development plan of D-6, gas production profile is as under:

Year	AGP (in BCM) *	R/P Ratio **
1	2	3
2009-10	21.9	12.3
2010-11	21.9	11.3
2011-12	29.2	7.5
2012-13	29.2	6.5
2013-14	29.2	5.5